

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO 06/AM21
(HELD ON 16.09.2020)
UNDER THE CHAIRMANSHIP OF
SHRI VIJAY KUMAR, ADDL. DGFT

Meeting No. 06/87ALC1/2020 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 16.09.2020, under the Chairmanship of Shri Vijay Kumar, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri NandLal, Consultant, DPIIT
- 2) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 3) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri Dilip Kumar, DDG
- 6) Shri Pradeep Prakash Thapliyal

Following are the decisions of the Norms Committee after deliberations and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

The Committee approved the minutes of Norms Committee -VII Meeting No. 04/87 dated 29.07.2020 since uploaded on DGFT website.

Case No. A-16 NC No.06/21 Dated: 16.09.2020	M/s. G+H Insulation India, Mumbai	HQ. F. No. 01/87/050/362/AM16 RLA F. No. 03/94/40/467/AM16 AA No. 0310798888 dated 15.09.2015	Status: Deferred
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Subject:- Fixation of norms in respect of Advance Authorization No. 0310798888 dated 15.09.2015.

Decision: - The committee considered the case as per agenda and decided to refer the case for examination to DPIIT and deferred the case.

Case No. A-17 NC No.06/21 Dated: 16.09.2020	M/s. Delta Thermoformers	HQ. F. No. 01/87/50/242/AM20 RLA F. No. 03/94/40/334/AM20 AA No. 0310830529 dated 24.07.2019	Status: Deferred
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Subject:- Fixation of norms in respect of Advance Authorization No. 0310830529 dated 24.07.2019.

Decision: - The committee considered the case as per agenda and decided to refer the case for examination of the case by Technical Expert (Consultant) and deferred the case.

Dilip Kumar

विलीय कुमार/DILIP KUMAR
उप महानिदेशक विदेश व्यापार/Dy. DGFT
विदेश व्यापार महानिदेशालय/DGFT
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-18	M/s. RR Kabel Ltd.	HQ. F. No. 01/87/50/1037/AM19	Approved
NC No.06/21		RLA F. No. 03/95/40/974/AM19	
Dated: 16.09.2020		AA No. 0310826525 dated 22.01.2019	

Subject: - Fixation of norms in respect of Advance Authorization No. 0310826525 dated 22.01.2019.

Decision:- The committee considered the case as per agenda and decided to ratify following norms:-

Export item	Quantity	Import item	Quantity
PVC Compound RR EXP NET CONTENT: PVC-325000 KGS (Containing 53% of PVC resin)	1 kg	PVC Resin	0.54Kg/Kg
		Plasticizer	0.24Kg/Kg
		Filler	0.16Kg/Kg
		Stabilizer	0.07Kg/Kg
RA may take consequential action as per Policy / Procedures.			

Case No. A-19	M/s. Medicap Healthcare Ltd.	HQ. F. No. 01/87/50/1267/AM19	Status: Deferred
NC No.06/21		RLA F. No. 34/24/40/310AM19	
Dated: 16.09.2020		AA No. 3410044988 dated 20.03.2019	

Subject:- Request for fixation of norms for both export product earlier approved in NC Meeting No.14/87 dated 18.12.2019 in respect of Advance Authorization No. 3410044988 dated 20.03.2019.

Decision: - The committee considered the case as per agenda and decided to refer the case for examination by Technical Expert (Consultant) and deferred the case.

Case No. A-20	M/s. Huhtmaki PPL Ltd.	HQ. F. No. 01/87/50/85/AM19	Status: Deferred
NC No.06/21		RLA F. No. 03/94/40/960/AM18	
Dated: 16.09.2020		AA No. 0310819362 dated 22.02.2018	

Subject:- Request for fixation of in respect of Advance Authorization No. 0310819362 dated 22.02.2018.

Decision: - The committee considered the case as per agenda and decided to refer the case for examination by Technical Expert (Consultant) and deferred the case. File sent to Technical Expert (SK) on 21.09.2020.

Case No. A-21	M/s. Huhtmaki PPL Ltd.	HQ. F. No. 01/87/50/402/AM19	Status: Deferred
NC No.06/21		RLA F. No. 03/94/40/117/AM18	
Dated: 16.09.2020		AA No. 0310821212 dated 24.05.2018	

Subject:- The committee considered the case as per agenda and decided to refer the case for examination by Technical Expert (Consultant) and deferred the case. File sent to Technical Expert (SK) on 21.09.2020.

Dilip Kumar

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विदेश व्यापार महाविभाग/उप. डी.डी.
मंत्रालय एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-22 NC No.06/21 Dated: 16.09.2020	M/s. Precision Moulds & Dies Pvt. Ltd.	HQ. F. No. 01/87/50/361/AM18 RLA F. No. 05/24/40/234/AM18 AA No. 0510403912 dated 04.09.2017	Status: Deferred
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Subject:- Request for fixation of in respect of Advance Authorization No.0510403912 dated 04.09.2017.

Decision: - The committee considered the case as per agenda and decided to refer the case for examination by Technical Expert (Consultant) and deferred the case. File sent to Technical Expert (SK) on 21.09.2020.

Abp Korman

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 6/87-ALC1/2020 MEETING DATE : 16.09.2020

Case No.:1/8/87-ALC1/2016	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Approved	
HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016		
Decision : Based on the examination of the case of firm by Deptt. of C&PC in File No.01/87/50/113/AM17 & RLA F. No.02/24/40/22/AM17, the Committee decided to adopt following norms:-				
	Export item	Quan tity	Import item	Quantity
1	Wacker AM 6/Wacker AM 9/Wacker AM 1/Texigso (Amino Functional Fluid)	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	0.9880 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.06550 kgs
2	Wacker AM 6/Wacker AM 9/Wacker AM 1/Texigso (Amino Functional Fluid)	1 kg	Dimethylecyclosiloxane/ Dimethylecyclosiloxane mixture (DMC) / KF- 9702-T Methyl Siloxane (Organo Inorganic Compound)	0.9880 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0655 kgs
3	Fluid 100/ Fluid 200/Fluid 350/Fluid 500/Fluid 1000	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	0.3640 kgs

Dr. J. K. Sharma

DR. J. K. SHARMA / DR. J. K. SHARMA
Director General of Foreign Trade / DGFT
Ministry of Commerce & Industry
Government of India
L-10/CG Enclave, New Delhi

			Mixture of Methyl Cyclo Siloxane with water (Kondensat Polymer, Polymer LGS, Destil/ Condens. V LGS, HTV Silicone Rubber LGS, Cyclen LGS, HTV Polymer LGS, Wacker Destillat AK, HCR Rubber LGS K540, AK-Fluid HTV LGS, EL R Translucent ZWI 2000 K 540, Polymer LGS RTV, Wacker Condensate Poly, ELR ZWI 1000 K540, Wacker Polymer ALK LGS & Wacker Vinyl Cyclics LGS)	0.7150 kgs
4	Wacker AM 928/ Wacker AM 8	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/ Methyl Siloxanes)	0.3351 kgs
			Mixture of Methyl Cyclo Siloxane with water (Kondensat Polymer, Polymer LGS, Destil/ Condens. V LGS, HTV Silicone Rubber LGS, Cyclen LGS, HTV Polymer LGS, Wacker Destillat AK, HCR Rubber LGS K540, AK-Fluid HTV LGS, EL R Translucent ZWI 2000 K 540, Polymer LGS RTV, Wacker Condensate Poly, ELR ZWI 1000 K540, Wacker Polymer ALK LGS & Wacker Vinyl Cyclics LGS)	0.6650 kgs
			Silane PC 1220/ Geinosil GF 95/ Silane USI D 1311/ JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0917 kgs
			Wacker Fluid AK 10	0.0100 kgs
5	Wacker AM 928/ Wacker AM 8	1 kg	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) / KF- 9702-T Methyl Siloxane (Organo Inorganic Compound)	0.3351 kgs

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 एन सीआईटीए विदेश व्यापार/ Dy. DGFT
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			Mixture of Methyl Cyclo Siloxane with water (Kondensat Polymer, Polymer LGS, Destil/ Condens. V LGS, HTV Silicone Rubber LGS, Cyclen LGS, HTV Polymer LGS, Wacker Destillat AK, HCR Rubber LGS K540, AK-Fluid HTV LGS, EL R Translucent ZWI 2000 K 540, Polymer LGS RTV, Wacker Condensate Poly, ELR ZWI 1000 K540, Wacker Polymer ALK LGS & Wacker Vinyl Cyclics LGS)	0.6650 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0917 kgs
			Wacker Fluid AK 10	0.0100 kgs
6	Wacker AM 927/WACKER AM 27	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	0.3458 kgs
			Mixture of Methyl Cyclo Siloxane with water (Kondensat Polymer, Polymer LGS, Destil/ Condens. V LGS, HTV Silicone Rubber LGS, Cyclen LGS, HTV Polymer LGS, Wacker Destillat AK, HCR Rubber LGS K540, AK-Fluid HTV LGS, EL R Translucent ZWI 2000 K 540, Polymer LGS RTV, Wacker Condensate Poly, ELR ZWI 1000 K540, Wacker Polymer ALK LGS & Wacker Vinyl Cyclics LGS)	0.6792 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0655 kgs
			Wacker Fluid AK 10	0.0100 kgs

Dilip Kumar

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7	Wacker AM 927/WACKER AM 27	1 kg	Dimethylcyclsiloxane/ Dimethylcyclsiloxane mixture (DMC) / KF- 9702-T Methyl Siloxane (Organo Inorganic Compound)	0.3458 kgs
			Mixture of Methyl Cyclo Siloxane with water (Kondensat Polymer,Polymer LGS,Destil/ Condens. V LGS, HTV Silicone Rubber LGS, Cyclen LGS, HTV Polymer LGS, Wacker Destillat AK, HCR Rubber LGS K540,AK-Fluid HTV LGS, EL R Translucent ZWI 2000 K 540,Polymer LGS RTV, Wacker Condensate Poly,ELR ZWI 1000 K540, Wacker Polymer ALK LGS & Wacker Vinyl Cyclics LGS)	0.6792 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0655 kgs
			Wacker Fluid AK 10	0.0100 kgs
8	Wacker Powersoft 180/THIS -180	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	0.3744 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0524 kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.3000 kgs
9	Wacker Finish CT 93 E/ Finish J 52	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	0.3363 kgs

Al. J. Korman

			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0222 kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol	0.1474 kgs
10	Wacker Finish CT 80 E/Finish J 70	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	0.3253 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0215 kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.0626 kgs
11	Wacker Finish CT 189 M	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	0.3253 kgs
			Silane PC 1220/Geinosil GF 95/ Silane USI D 1311/JH -A602 Silane Coupling Agent (Amino Ethyl Amino Propyl Methyl Dimethoxy Silane)	0.0215 kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.0626 kgs
12	Wetsoft 239	1 kg	Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/ Wacker Intermediate C 405	0.1729 kgs

Dilip Kumar

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13	Wetsoft ® 230/ Wetsoft ® NE 230 M/ Wetsoft ® 234/ Wetsoft ® 235/ Wacker Finish CT 3636E	1 kg	Wetsoft NE 809/ Wetsoft NE 810/ Wacker Intermediate C 404/ Wacker Intermediate C 405	0.2200 kgs
			IsoTridecanol Ethoxylated /Iso Tridecyl Alcohol (Lutensol TO 108/TO 5/TO 6/TO 3/TO 12 Marlipal O 13-109/O 13-50/O13-30/ O 13-60 Imbentin- T 100 90%/ T - 050/ T- 030)	0.0400 kgs
14	Wacker Finish CT 803 E	1 kg	Wacker PDM Siloxane/ EXT LINEAR/ EXT LINEAR T (Poly Dimethyl Siloxane/Methyl Siloxanes)	1.0400 kgs

RA may take consequential action as per Policy / Procedures.

Case No.:98/24/87-ALC1/2018	Party Name:ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00904/AM19/	RLA File :34/24/040/00070/AM17/	Lic.No/Date:3410042270 14.06.2016	
2 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Generic name of each import item with catalogue.			
b) Weight of import items at Sl. No. 6 to 10.			
c) Net content of import items at Sl. No. 6 to 10 in export.			
d) Detailed manufacturing process indicating wastage at each stage.			

Case No.:78/24/87-ALC1/2018	Party Name:ARMOR PLAST LTD.,	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00884/AM19/	RLA File :07/24/040/00106/AM17/	Lic.No/Date:0710109980 21.06.2016	
3 Decision : The committee considered the case as per agenda and noted that the firm has furnished reply of D/L. Committee decided to send the reply to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:5/1/87-ALC1/2017	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00005/AM18/	RLA File :02/24/040/00219/AM17/	Lic.No/Date:0210207478 20.03.2017	
4 Decision : The committee considered the case as per agenda and decided to last deferment the			

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उप निदेशक विदेश व्यापार/DGFT

matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.

5	Case No.:44/2/87-ALC1/2017	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00101/AM18/	RLA File :02/24/040/00263/AM17/	Lic.No/Date:0210207504 29.03.2017	
	Decision : The committee considered the case as per agenda and decided to last deferment the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

6	Case No.:43/24/87-ALC1/2018	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00849/AM19/	RLA File :07/24/040/00039/AM18/	Lic.No/Date:0710111610 16.05.2017	
	Decision : The committee considered the case as per agenda and noted that a DL was issued to the firm on 24.07.2020 . However, firm has not replied the DL Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.			

7	Case No.:71/24/87-ALC1/2018	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
	HQ File :01/87/050/00877/AM19/	RLA File :52/24/040/00017/AM18/	Lic.No/Date:5210042306 29.06.2017	
	Decision : Based on the examination of the case of firm by DPIIT in File No. 01/87/50/877/AM19, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item	Quantity
INDUSTRIAL NITRO CELLULOSE CONTAINING PLASTISIZER IE. ACETYL TRI BUTYL CITRATE.		1Kg	WOOD PULP	0.672Kg
			ACETYLE TRI BUTYL CITRATE	0.196Kg
RA may take consequential action as per Policy / Procedures.				

8	Case No.:70/24/87-ALC1/2018	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
	HQ File :01/87/050/00876/AM19/	RLA File :52/24/040/00025/AM18/	Lic.No/Date:5210042363 06.09.2017	
	Decision : Based on the examination of the case of firm by DPIIT in File No. 01/87/50/877/AM19, the Committee decided to ratify the license as under:-			
Export item		Quantity	Import item	Quantity
INDUSTRIAL NITRO CELLULOSE CONTAINING		1Kg	WOOD PULP	0.672Kg
			ACETYLE TRI BUTYL	0.196Kg

D. J. Kumar

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विदेश व्यापार महानिदेशालय/DGFT
व्यापार एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
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EITHER PLASTISIZER IE.
ACETYL TRI BUTYL CITRATE OR DI
BUTYL PHTHALATE OR SOLVENT
I.E.ISOPROPYL ALCOHOL (HS
CODE 39122029/39122019)

CITRATE or DI
BUTYL PHTHALATE or
ISOPROPYL
ALCOHOL

RA may take consequential action as per Policy / Procedures.

9	Case No.:75/24/87- ALC1/2018	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00881/AM19/	RLA File :52/24/040/00042/AM18/	Lic.No/Date:5210042424 07.11.2017	
Decision : The committee considered the case as per agenda and noted that the firm has furnished reply of D/L. Committee decided to send the reply to Technical Expert (Consultant) for examination and deferred the case.				

10	Case No.:129/24/87- ALC1/2018	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00935/AM19/	RLA File :07/24/040/00155/AM18/	Lic.No/Date:0710112420 16.11.2017	
Decision: The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) Detailed manufacturing process. b) Justification for 10% wastage. c) Thickness & width of import & export item.				

11	Case No.:197/24/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/01003/AM19/	RLA File :02/24/040/00145/AM18/	Lic.No/Date:0210208055 15.12.2017	
Decision : The committee considered the case as per agenda and decided to defer matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.				

12	Case No.:198/24/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/01004/AM19/	RLA File :02/24/040/00144/AM18/	Lic.No/Date:0210208052 15.12.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.				

13	Case No.:199/24/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS	Meet No/Date:6/87- ALC1/2020	Status: Deferred
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Alekh Kumar

डिलीप कुमार/DILIP KUMAR
उप महासचिव, निर्यात शाखा/Dy. DGFT
निर्माण, वाणिज्य एवं उद्योग विभाग
Ministry of Commerce & Industry
इंदिरा भवन, नई दिल्ली
Indira Bhawan, New Delhi

	PVT LTD	16.09.2020	
HQ File :01/87/050/01005/AM19/	RLA File :02/24/040/00146/AM18/	Lic.No/Date:0210208056 15.12.2017	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

Case No.:3/8/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
14 HQ File :01/87/050/00124/AM19/	RLA File :02/24/040/00003/AM19/	Lic.No/Date:0210208362 25.04.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

Case No.:4/8/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
15 HQ File :01/87/050/00125/AM19/	RLA File :02/24/040/00004/AM19/	Lic.No/Date:0210208363 25.04.2018	
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

Case No.:91/24/87- ALC1/2018	Party Name:ARMOR PLAST LTD.,	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
16 HQ File :01/87/050/00897/AM19/	RLA File :07/24/040/00039/AM19/	Lic.No/Date:0710113270 11.05.2018	
Decision : The committee considered the case as per agenda and noted that the firm has furnished reply of D/L. Committee decided to send the reply to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:10/16/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
17 HQ File :01/87/050/00307/AM19/	RLA File :02/24/040/00066/AM19/	Lic.No/Date:0210208607 26.07.2018	
Decision : The committee considered the case as per agenda and decided to last deferment the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

Case No.:6/17/87-ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
18 HQ File :01/87/050/00398/AM19/	RLA File :02/24/040/00075/AM19/	Lic.No/Date:0210208650 23.08.2018	

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Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.

Case No.:192/24/87- ALC1/2018	Party Name:NITREX CHEMICALS INDIA LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Approved
HQ File :01/87/050/00998/AM19/	RLA File :52/24/040/00067/AM19/	Lic.No/Date:5210042860 17.12.2018	
Decision : Based on the examination of the case of firm by DPIIT in File No. 01/87/50/877/AM19, the Committee decided to ratify the license as under:-			
19	Export item INDUSTRIAL NITRO CELLULOSE CONTAINING EITHER PLASTISIZER IE. ACETYL TRI BUTYL CITRATE OR DI BUTYL PHTHALATE OR SOLVENT I.E.ISOPROPYL ALCOHOL (HS CODE 39122029/39122019)	Quantity 1Kg	Import item WOOD PULP ACETYLE TRI BUTYL CITRATE or DI BUTYL PHTHALATE or ISOPROPYL ALCOHOL
			Quantity 0.672Kg 0.196Kg
RA may take consequential action as per Policy / Procedures.			

Case No.:212/24/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
20	HQ File :01/87/050/01018/AM19/	RLA File :02/24/040/00143/AM19/	Lic.No/Date:0210208899 04.01.2019
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

Case No.:219/24/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
21	HQ File :01/87/050/01025/AM19/	RLA File :02/24/040/00115/AM19/	Lic.No/Date:0210208917 10.01.2019
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

Case No.:247/24/87- ALC1/2018	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
22	HQ File :01/87/050/01053/AM19/	RLA File :02/24/040/00157/AM19/	Lic.No/Date:0210208942 29.01.2019
Decision : The committee considered the case as per agenda and decided to defer the matter for want of comments of Department of Chemicals and Petro Chemicals. Copy of application has been sent again to Department of Chemicals and Petro Chemicals by mail on 16.07.2020.			

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23	Case No.:7/6/87-ALC1/2020	Party Name:D. R. COATS INK & RESINS PVT. LTD.	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00818/AM21/	RLA File :03/94/040/00149/AM20/	Lic.No/Date:0310829379 31.05.2019	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

24	Case No.:8/6/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00819/AM21/	RLA File :03/95/040/00056/AM20/	Lic.No/Date:0310829377 31.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the case.				

25	Case No.:9/6/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00820/AM21/	RLA File :03/95/040/00174/AM20/	Lic.No/Date:0310829374 31.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the case.				

26	Case No.:10/6/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00821/AM21/	RLA File :03/95/040/00194/AM20/	Lic.No/Date:0310829375 31.05.2019	
Decision : The committee considered the case as per agenda and decided to defer the case.				

27	Case No.:1/13/87-ALC1/2019	Party Name:SUNDARAM INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Rejected
	HQ File :01/87/050/00455/AM20/	RLA File :04/24/040/00127/AM20/	Lic.No/Date:0410166263 14.11.2019	
Decision: The committee considered the case as per agenda and noted that proper justification has not been furnished by the firm in its reply. Therefore, committee decided to reject the case.				

28	Case No.:11/13/87-ALC1/2019	Party Name:GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00465/AM20/	RLA File :34/24/040/00227/AM20/	Lic.No/Date:3410045615 18.11.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 29.07.2020. However, firm has not replied the D/L Therefore, committee decided that a				

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reminder to firm in this regard may be issued and deferred the case.

29

Case No.:14/13/87-ALC1/2019	Party Name:SHUBHADA POLYMERS PRODUCTS (PVT) LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
HQ File :01/87/050/00468/AM20/	RLA File :03/95/040/00813/AM20/	Lic.No/Date:0310832872 19.11.2019	
Decision : Based on the examination of the case of firm by Deptt. of C&PC in File No.01/87/50/113/AM17 & RLA F. No.02/24/40/22/AM17, the Committee decided to adopt following norms:-			
Export item No. Polyacetals other Polyethers i.e. Sheet moulding Compound (containing glass fibre, rovings 32+/-1%)	Quantity 80000 Kg	Import item Unsaturated Polyester Resin i.e. Polyol 1053 Micro ethane powder Roving	Quantity 23520 kg 880 kg 26000 kg
RA may take consequential action as per Policy / Procedures.			

Case No.:15/13/87-ALC1/2019	Party Name:GUJARAT FLUOROCHEMICALS LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00469/AM20/	RLA File :34/24/040/00231/AM20/	Lic.No/Date:3410045629 19.11.2019	
Decision : The committee considered the case as per agenda and noted that the reply is not proper. The Committee decided to seek specific reply to following points:-			
30	a) Technical descriptions/specifications, percentage composition (by weight) of the products to be exported. b) Detailed manufacturing process along with technical justification for wastages claimed at each stage and each of the materials required in the manufacturing process. c) Chemical name, Technical specifications of items proposed to be imported. d) Whether the scrap generated in the process is being reused or not. If not the technical justification for its non-use may be furnished. If the scrap is being sold, the sale value/commercial value may be indicated. e) Material balance indicating calculative statement of the requirement of each of item for manufacture of each of export product. f) Complete chemical reaction with molecular weight percentage yielded. g) Stoichiometric material balance h) Guaranteed norms of consumption		

Case No.:16/13/87-ALC1/2019	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
31	HQ File :01/87/050/00470/AM20/	RLA File :03/94/040/00651/AM20/	Lic.No/Date:0310832901 20.11.2019
Decision : The committee considered the case as per agenda and noted that the firm has furnished			

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reply of D/L. Committee decided to send the reply to Technical Expert (Consultant) for examination and deferred the case.

32	Case No.:1/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00510/AM20/	RLA File :08/24/040/00298/AM20/	Lic.No/Date:0810146824 20.12.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 29.07.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

33	Case No.:2/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00511/AM20/	RLA File :08/24/040/00297/AM20/	Lic.No/Date:0810146825 20.12.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 29.07.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

34	Case No.:3/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00512/AM20/	RLA File :08/24/040/00301/AM20/	Lic.No/Date:0810146826 20.12.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 29.07.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

35	Case No.:10/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00519/AM20/	RLA File :08/24/040/00304/AM20/	Lic.No/Date:0810146848 26.12.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 29.07.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

36	Case No.:15/16/87-ALC1/2019	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00524/AM20/	RLA File :05/23/040/00373/AM20/	Lic.No/Date:0510413100 26.12.2019	
Decision : The committee considered the case as per agenda and noted that a D/L was issued to the firm on 29.07.2020. However, firm has not replied the D/L Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

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37	Case No.:22/16/87-ALC1/2019	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00531/AM20/	RLA File :08/24/040/00299/AM20/	Lic.No/Date:0810146889 31.12.2019	
Decision : The committee considered the case as per agenda and noted that a deficiency letter was issued to the firm on 29.07.2020. However, firm has not replied the deficiency letter. Therefore, committee decided that a reminder to firm in this regard may be issued and deferred the case.				

38	Case No.:1/19/87-ALC1/2019	Party Name:VISION POLYMER PVT LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00606/AM20/	RLA File :34/24/040/00354/AM20/	Lic.No/Date:3410045879 14.02.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

39	Case No.:2/19/87-ALC1/2019	Party Name:VISION PRODUCTS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00607/AM20/	RLA File :34/24/040/00357/AM20/	Lic.No/Date:3410045882 17.02.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy. Committee decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.				

40	Case No.:3/19/87-ALC1/2019	Party Name:POLYMER TECHNOLOGY GROUP	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00608/AM20/	RLA File :05/24/040/00723/AM20/	Lic.No/Date:0510413635 18.02.2020	
Decision : The committee considered the case as per agenda and decided to defer the matter for examination of the case by TEC (SK). TEC (SK) has raised D/L. The Committee decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Complete Technical Details as per Appendix 4E.				
b) Chemical description of export item and its purity.				

41	Case No.:4/19/87-ALC1/2019	Party Name:BAGLA POLIFILMS LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Rejected
	HQ File :01/87/050/00609/AM20/	RLA File :05/23/040/00407/AM20/	Lic.No/Date:0510413646 18.02.2020	
Decision : The committee noted that firm was requested for hard copy on 22.06.2020 and reminder dated 31.07.2020 & 25.09.2020. However, firm has not furnished the hard copy. Therefore,				

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committee decided to reject the case.

Case No.:5/19/87-ALC1/2019	Party Name:G L S FILMS INDUSTRIES PVT LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00610/AM20/	RLA File :05/23/040/00447/AM20/	Lic.No/Date:0510413655 19.02.2020	
42 Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-			
a) Detailed manufacturing process indicating satge wise wastage of each raw materials with justification. b) Catalouge of import item No.3 with its thickness. c) Material balance between import & export taking into consideration weight of indigenous input. d) Commercial value of Aluminium foil generated as waste.			

Case No.:6/19/87-ALC1/2019	Party Name:MEXIM ADHESIVE TAPES PVT LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Rejected
43 HQ File :01/87/050/00611/AM20/	RLA File :03/95/040/01091/AM20/	Lic.No/Date:0310835003 21.02.2020	
Decision : The committee noted that firm was asked to submit hard copy on 22.06.2020 and reminder dated 25.09.2020. However, firm has not furnished the hard copy. Therefore, committee decided to reject the case.			

Case No.:7/19/87-ALC1/2019	Party Name:AUM UDYOG	Meet No/Date:6/87-ALC1/2020 16.09.2020	Rejected
44 HQ File :01/87/050/00612/AM20/	RLA File :05/23/040/00445/AM20/	Lic.No/Date:0510413693 24.02.2020	Defer Date:16.09.2020
Decision : The committee noted that firm was requested to furnish hard copy on 22.06.2020 and reminder dated 31.07.2020 & dated 23.09.2020. However, firm has not furnished the hard copy.. Therefore, committee decided to reject the case.			

Case No.:10/19/87-ALC1/2019	Party Name:ALUPLAST INDIA PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
45 HQ File :01/87/050/00615/AM20/	RLA File :34/24/040/00299/AM20/	Lic.No/Date:3410045902 24.02.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy of the application. Committee decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.			

46 Case No.:8/19/87-ALC1/2019	Party Name:INTERNATIONAL	Meet No/Date:6/87-ALC1/2020	Status: Deferred
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	CONVEYORS LIMITED	16.09.2020	
HQ File :01/87/050/00613/AM20/	RLA File :03/94/040/00994/AM20/	Lic.No/Date:0310835049 25.02.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy. Committee decided to send the hard copy to Technical Expert for examination and deferred the case.			

47	Case No.:9/19/87-ALC1/2019	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:6/87-ALC1/2020 16.09.2020	Rejected
	HQ File :01/87/050/00614/AM20/	RLA File :10/24/040/00106/AM20/	Lic.No/Date:1010060408 25.02.2020	
Decision : The committee noted that firm was requested to furnish hard copy of application on 09.07.2020 and reminder dated 31.07.2020 & 23.09.2020. However, firm has not furnished hard copy of application. Therefore, committee decided to reject the case.				

48	Case No.:11/19/87-ALC1/2019	Party Name:RMX INDUSTRIES	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00616/AM20/	RLA File :30/24/040/00068/AM20/	Lic.No/Date:3010105075 25.02.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy . Committee decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.				

49	Case No.:12/19/87-ALC1/2019	Party Name:ITC LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
	HQ File :01/87/050/00617/AM20/	RLA File :04/24/040/00161/AM20/	Lic.No/Date:0410166561 26.02.2020	
Decision : The committee considered the case as per agenda and noted that the firm has requested vide their letter dated 06.09.2020 to withdraw the case. Hence committee decided to withdrawn this case from the agenda.				

50	Case No.:13/19/87-ALC1/2019	Party Name:ITC LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
	HQ File :01/87/050/00618/AM20/	RLA File :04/24/040/00160/AM20/	Lic.No/Date:0410166562 26.02.2020	
Decision : The committee considered the case as per agenda and noted that the firm has requested vide their letter dated 06.09.2020 to withdrawn the case. Hence committee decided to withdrawn this case from the agenda.				

51	Case No.:14/19/87-ALC1/2019	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:6/87-ALC1/2020 16.09.2020	Rejected
	HQ File	RLA File	Lic.No/Date:0210209794	

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:01/87/050/00619/AM20/	:02/24/040/00196/AM20/	26.02.2020	
Decision : The committee noted that firm was asked to furnish hard copy of application on 03.07.2020 and reminded on 31.07.2020. However, firm has not furnished the hard copy. Therefore, committee decided to reject the case.			

Case No.:15/19/87-ALC1/2019	Party Name:GLEN INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status:Deferred
52 HQ File :01/87/050/00620/AM20/	RLA File :02/24/040/00192/AM20/	Lic.No/Date:0210209795 27.02.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished reply of D/L. Committee decided to send the reply to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:47/2/87-ALC1/2020	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status:Deferred
53 HQ File :01/87/050/00706/AM21/	RLA File :08/24/040/00015/AM21/	Lic.No/Date:0810147716 06.05.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy . Committee decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:1/3/87-ALC1/2020	Party Name:VISION POLYMER PVT LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status:Deferred
54 HQ File :01/87/050/00711/AM21/	RLA File :34/24/040/00019/AM21/	Lic.No/Date:3410046045 11.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:3/3/87-ALC1/2020	Party Name:NANOFIL TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status:Deferred
55 HQ File :01/87/050/00713/AM21/	RLA File :05/24/040/00588/AM20/	Lic.No/Date:0510414147 11.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:4/3/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
56 HQ File :01/87/050/00714/AM21/	RLA File :03/94/040/00025/AM21/	Lic.No/Date:0310836174 11.05.2020	
Decision: Based on the technical comments of DPIIT furnished in File No. 01/87/50/714/AM21, the Committee decided to ratify following norms:-			

Dilip Kumar

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Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		16	RUBBER CHEMICAL :ACCELERATOR	0.560
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.953
		19	STEARIC ACID	0.775
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627

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		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
		24	PHENOLIC TACKIFIER RESIN	0.723
		25	INSOLUBLE SULPHUR	0.728
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		29	PROCESSING ADDITIVES	0.320
		30	HOMOGENIZING AGENT	0.461
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon. (Total Quantity to be exported 19,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG	3.821

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			(BRONZE COATED TYRE BEADWIRE)	
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246
		20	MICROCRYSTALLINE PETROLEUM WAX	0.674
		21	PRECIPITATED SILICA	0.429
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		24	PHENOLIC TACKIFIER RESIN	0.107
		25	INSOLUBLE SULPHUR	0.137
		29	PROCESSING ADDITIVES	0.545
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
3. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 2,788,000.00	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
		9	NYLON TYRE CORD FABRIC (DIPPED)	6.878

Atul Kumar

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kgs)		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
		16	RUBBER CHEMICAL :ACCELERATOR	0.494
		17	RUBBER CHEMICAL :RETARDERS	0.097
		18	ZINC OXIDE	1.810
		19	STEARIC ACID	1.084
		20	MICROCRYSTALLINE PETROLEUM WAX	0.836
		21	PRECIPITATED SILICA	0.002
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
		24	PHENOLIC TACKIFIER RESIN	0.199
		25	INSOLUBLE SULPHUR	0.101
		29	PROCESSING ADDITIVES	0.568
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (kg)
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.466

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machines, B.
Radials - Nylon
and Polyester,
Polyester.
(Total Quantity
to be exported
3,715,000.00
kgs)

7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
9	NYLON TYRE CORD FABRIC (DIPPED)	2.054
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
16	RUBBER CHEMICAL :ACCELERATOR	0.685
17	RUBBER CHEMICAL :RETARDERS	0.130
18	ZINC OXIDE	1.808
19	STEARIC ACID	0.889
20	MICROCRYSTALLINE PETROLEUM WAX	0.882
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
24	PHENOLIC TACKIFIER RESIN	0.636
25	INSOLUBLE SULPHUR	0.292
29	PROCESSING ADDITIVES	0.514
30	HOMOGENIZING AGENT	0.443
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Export Item	QTY	Sr. No.	Import Items	QTY (kg)
5. New Pneumatic Tyres of	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884

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Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 500,000.00 kgs)

3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.443
15	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
16	RUBBER CHEMICAL :ACCELERATOR	0.605
17	RUBBER CHEMICAL :RETARDERS	0.111
18	ZINC OXIDE	1.839
19	STEARIC ACID	0.771
20	MICROCRYSTALLINE PETROLEUM WAX	0.751
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.551
24	PHENOLIC TACKIFIER RESIN	0.728
25	INSOLUBLE SULPHUR	0.569
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
29	PROCESSING ADDITIVES	0.448
30	HOMOGENIZING AGENT	0.561
31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032

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		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664

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		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,805,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.248
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ /	0.702

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			HS	
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
		16	RUBBER CHEMICAL :ACCELERATOR	0.551
		17	RUBBER CHEMICAL :RETARDERS	0.109
		18	ZINC OXIDE	1.919
		19	STEARIC ACID	1.118
		20	MICROCRYSTALLINE PETROLEUM WAX	0.804
		21	PRECIPITATED SILICA	0.139
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
		23	PETROLEUM TACKIFIER RESIN	0.025
		24	PHENOLIC TACKIFIER RESIN	0.524
		25	INSOLUBLE SULPHUR	0.121
		26	SILANE COUPLING AGENT	0.007
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
		29	PROCESSING ADDITIVES	0.481
		30	HOMOGENIZING AGENT	0.050
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Itms	QTY (Kg)
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon	0.000

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vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 731,000.00 kgs)		Black)	
	8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
	9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
	12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
	13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
	14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
	15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
	16	RUBBER CHEMICAL :ACCELERATOR	0.746
	17	RUBBER CHEMICAL :RETARDERS	0.022
	18	ZINC OXIDE	2.408
	19	STEARIC ACID	0.368
	20	MICROCRYSTALLINE PETROLEUM WAX	0.683
	21	PRECIPITATED SILICA	2.128
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
	23	PETROLEUM TACKIFIER RESIN	0.564
	24	PHENOLIC TACKIFIER RESIN	0.733
	25	INSOLUBLE SULPHUR	0.695
	26	SILANE COUPLING AGENT	0.357
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
	28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
	29	PROCESSING ADDITIVES	0.370
	30	HOMOGENIZING AGENT	1.405
	31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
	32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
	34	BLADDERS	0.020
	35	ANTITACK RELEASE PREPARATION (RUBBER	0.200

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			COMPOUND RELEASE)	
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 77,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		16	RUBBER CHEMICAL :ACCELERATOR	0.632
		17	RUBBER CHEMICAL :RETARDERS	0.126
		18	ZINC OXIDE	1.772
		19	STEARIC ACID	0.876
		20	MICROCRYSTALLINE PETROLEUM WAX	0.828
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
		24	PHENOLIC TACKIFIER RESIN	0.569
		25	INSOLUBLE SULPHUR	0.240
		29	PROCESSING ADDITIVES	0.463

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		30	HOMOGENIZING AGENT	0.303
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 65,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		16	RUBBER CHEMICAL :ACCELERATOR	0.566
		17	RUBBER CHEMICAL :RETARDERS	0.096
		18	ZINC OXIDE	1.873
		19	STEARIC ACID	0.865
		20	MICROCRYSTALLINE PETROLEUM WAX	0.798

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		21	PRECIPITATED SILICA	0.216
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
		23	PETROLEUM TACKIFIER RESIN	0.089
		24	PHENOLIC TACKIFIER RESIN	0.660
		25	INSOLUBLE SULPHUR	0.452
		26	SILANE COUPLING AGENT	0.040
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		29	PROCESSING ADDITIVES	0.321
		30	HOMOGENIZING AGENT	0.197
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 154,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970

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		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester.	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE	4.460

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(Total Quantity to be exported 3,000.00 kgs)			BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	
	7		CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	8		7A) CARBON BLACK FEED STOCK (CBF5)	48.839
	9		NYLON TYRE CORD FABRIC (DIPPED)	3.126
	10		RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
	12		STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
	13		WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
	14		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
	15		RUBBER CHEMICAL :ANTIOXIDANTS	1.229
	16		RUBBER CHEMICAL :ACCELERATOR	0.592
	17		RUBBER CHEMICAL :RETARDERS	0.108
	18		ZINC OXIDE	1.910
	19		STEARIC ACID	0.844
	20		MICROCRYSTALLINE PETROLEUM WAX	0.761
	21		PRECIPITATED SILICA	0.852
	22		RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.881
	24		PHENOLIC TACKIFIER RESIN	0.532
	25		INSOLUBLE SULPHUR	0.475
	27		AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
	28		AGEING RESISTANCE CHEMICAL (HTS)	0.098
	29		PROCESSING ADDITIVES	0.523
	30		HOMOGENIZING AGENT	0.433
	31		COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
	32		MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
	33		MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

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		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 138,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806
		19	STEARIC ACID	1.091
		20	MICROCRYSTALLINE PETROLEUM WAX	0.026
		21	PRECIPITATED SILICA	0.954
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
		23	PETROLEUM TACKIFIER RESIN	0.034
		24	PHENOLIC TACKIFIER RESIN	0.350
		25	INSOLUBLE SULPHUR	0.488
		30	HOMOGENIZING AGENT	0.025

Sil. P. Kesman

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Ministry of Commerce & Industry
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Bladders are in nos.

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

Case No.:5/3/87-ALC1/2020	Party Name: BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
HQ File :01/87/050/00715/AM21/	RLA File :03/94/040/00030/AM21/	Lic.No/Date:031083 6175 11.05.2020	

Decision: Based on the technical comments of DPIIT furnished in File No. 01/87/50/714/AM21, the Committee decided to ratify following norms:-

Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
1. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Radials. (Total Quantity to be exported 1,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.774
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.513
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.451
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.130
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.648
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.840
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.872
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.095
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.767
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.726
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.559
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.105
		16	RUBBER CHEMICAL :ACCELERATOR	0.560

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		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.953
		19	STEARIC ACID	0.775
		20	MICROCRYSTALLINE PETROLEUM WAX	0.627
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.528
		24	PHENOLIC TACKIFIER RESIN	0.723
		25	INSOLUBLE SULPHUR	0.728
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.173
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.157
		29	PROCESSING ADDITIVES	0.320
		30	HOMOGENIZING AGENT	0.461
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.042
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
2. New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.463
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.998
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.493
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.563
		7	CARBON BLACK OR (It's Raw Material of Carbon	0.000

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Bias - Nylon. (Total Quantity to be exported 19,000.00 kgs)			Black)	
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.650
		9	NYLON TYRE CORD FABRIC (DIPPED)	10.520
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.170
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.821
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.590
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.792
		16	RUBBER CHEMICAL :ACCELERATOR	0.464
		17	RUBBER CHEMICAL :RETARDERS	0.123
		18	ZINC OXIDE	2.155
		19	STEARIC ACID	1.246
		20	MICROCRYSTALLINE PETROLEUM WAX	0.674
		21	PRECIPITATED SILICA	0.429
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.212
		24	PHENOLIC TACKIFIER RESIN	0.107
		25	INSOLUBLE SULPHUR	0.137
		29	PROCESSING ADDITIVES	0.545
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
3. New Pneumatic Tyres of Rubber, Of a	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.489
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.352
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.063

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kind used on agricultural or forestry vehicles and machines, A. Bias - Nylon. (Total Quantity to be exported 2,788,000.00 kgs)

4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.706
5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.735
7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	48.430
9	NYLON TYRE CORD FABRIC (DIPPED)	6.878
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.100
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
15	RUBBER CHEMICAL :ANTIOXIDANTS	0.917
16	RUBBER CHEMICAL :ACCELERATOR	0.494
17	RUBBER CHEMICAL :RETARDERS	0.097
18	ZINC OXIDE	1.810
19	STEARIC ACID	1.084
20	MICROCRYSTALLINE PETROLEUM WAX	0.836
21	PRECIPITATED SILICA	0.002
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.312
24	PHENOLIC TACKIFIER RESIN	0.199
25	INSOLUBLE SULPHUR	0.101
29	PROCESSING ADDITIVES	0.568
30	HOMOGENIZING AGENT	0.001
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Sub J Kesman

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Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
4. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 3,715,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.740
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.339
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.926
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.158
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.466
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.817
		9	NYLON TYRE CORD FABRIC (DIPPED)	2.054
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	3.009
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.872
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.474
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.352
		16	RUBBER CHEMICAL :ACCELERATOR	0.685
		17	RUBBER CHEMICAL :RETARDERS	0.130
		18	ZINC OXIDE	1.808
		19	STEARIC ACID	0.889
		20	MICROCRYSTALLINE PETROLEUM WAX	0.882
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.090
		24	PHENOLIC TACKIFIER RESIN	0.636
		25	INSOLUBLE SULPHUR	0.292
		29	PROCESSING ADDITIVES	0.514
		30	HOMOGENIZING AGENT	0.443
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190

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		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
5. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	12.251
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.884
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.955
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.223
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.193
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.740
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.185
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.041
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	7.942
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.248
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ/ TDQ/ HS	0.443
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.249
		16	RUBBER CHEMICAL :ACCELERATOR	0.605
		17	RUBBER CHEMICAL :RETARDERS	0.111
		18	ZINC OXIDE	1.839
		19	STEARIC ACID	0.771
		20	MICROCRYSTALLINE PETROLEUM WAX	0.751
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS	3.551

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			PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		24	PHENOLIC TACKIFIER RESIN	0.728
		25	INSOLUBLE SULPHUR	0.569
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.135
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.123
		29	PROCESSING ADDITIVES	0.448
		30	HOMOGENIZING AGENT	0.561
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.032
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
6. New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 4,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	22.348
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	10.024
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.586
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.541
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.425
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	44.680
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.036
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	16.002
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	5.025
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.467

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		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.178
		16	RUBBER CHEMICAL :ACCELERATOR	0.477
		17	RUBBER CHEMICAL :RETARDERS	0.049
		18	ZINC OXIDE	2.097
		19	STEARIC ACID	0.547
		20	MICROCRYSTALLINE PETROLEUM WAX	0.551
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.664
		23	PETROLEUM TACKIFIER RESIN	0.045
		24	PHENOLIC TACKIFIER RESIN	1.097
		25	INSOLUBLE SULPHUR	0.926
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.645
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.453
		29	PROCESSING ADDITIVES	0.197
		30	HOMOGENIZING AGENT	0.936
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.122
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
7. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	13.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.909
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.081
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.005
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.043
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER	0.248

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vehicles and machines, A. Nylon, Nylon and Aramide. (Total Quantity to be exported 1,805,000.00 kgs)

	(CIIR) / BROMO BUTYL RUBBER (BIIR)	
7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
8	7A) CARBON BLACK FEED STOCK (CBFS)	46.689
9	NYLON TYRE CORD FABRIC (DIPPED)	7.990
10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.081
11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.045
13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.971
14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.702
15	RUBBER CHEMICAL :ANTIOXIDANTS	0.904
16	RUBBER CHEMICAL :ACCELERATOR	0.551
17	RUBBER CHEMICAL :RETARDERS	0.109
18	ZINC OXIDE	1.919
19	STEARIC ACID	1.118
20	MICROCRYSTALLINE PETROLEUM WAX	0.804
21	PRECIPITATED SILICA	0.139
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.730
23	PETROLEUM TACKIFIER RESIN	0.025
24	PHENOLIC TACKIFIER RESIN	0.524
25	INSOLUBLE SULPHUR	0.121
26	SILANE COUPLING AGENT	0.007
27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.004
29	PROCESSING ADDITIVES	0.481
30	HOMOGENIZING AGENT	0.050
32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
34	BLADDERS	0.020
35	ANTITACK RELEASE PREPARATION (RUBBER	0.200

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			COMPOUND RELEASE)	
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
8. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel. (Total Quantity to be exported 731,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	19.086
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.462
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.012
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.483
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.799
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	43.690
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.010
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	10.953
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.421
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.448
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.381
		16	RUBBER CHEMICAL :ACCELERATOR	0.746
		17	RUBBER CHEMICAL :RETARDERS	0.022
		18	ZINC OXIDE	2.408
		19	STEARIC ACID	0.368
		20	MICROCRYSTALLINE PETROLEUM WAX	0.683
		21	PRECIPITATED SILICA	2.128
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.461
		23	PETROLEUM TACKIFIER RESIN	0.564
		24	PHENOLIC TACKIFIER RESIN	0.733
		25	INSOLUBLE SULPHUR	0.695

Delip Kerman

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		26	SILANE COUPLING AGENT	0.357
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.766
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.299
		29	PROCESSING ADDITIVES	0.370
		30	HOMOGENIZING AGENT	1.405
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.076
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
9. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester. (Total Quantity to be exported 77,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.923
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.453
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.307
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.875
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.442
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	53.325
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.495
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	2.938
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.983
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.482
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.207
		16	RUBBER CHEMICAL :ACCELERATOR	0.632

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Udyog Bhawan, New Delhi

		17	RUBBER CHEMICAL :RETARDERS	0.126
		18	ZINC OXIDE	1.772
		19	STEARIC ACID	0.876
		20	MICROCRYSTALLINE PETROLEUM WAX	0.828
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.124
		24	PHENOLIC TACKIFIER RESIN	0.569
		25	INSOLUBLE SULPHUR	0.240
		29	PROCESSING ADDITIVES	0.463
		30	HOMOGENIZING AGENT	0.303
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
10. New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, D. Nylon and Steel Belt. (Total Quantity to be exported 65,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	16.795
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	14.216
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.786
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.403
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.886
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.220
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	49.872
		9	NYLON TYRE CORD FABRIC (DIPPED)	4.039
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.058

Dir J Korman

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		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	5.551
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.665
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.657
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.057
		16	RUBBER CHEMICAL :ACCELERATOR	0.566
		17	RUBBER CHEMICAL :RETARDERS	0.096
		18	ZINC OXIDE	1.873
		19	STEARIC ACID	0.865
		20	MICROCRYSTALLINE PETROLEUM WAX	0.798
		21	PRECIPITATED SILICA	0.216
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.456
		23	PETROLEUM TACKIFIER RESIN	0.089
		24	PHENOLIC TACKIFIER RESIN	0.660
		25	INSOLUBLE SULPHUR	0.452
		26	SILANE COUPLING AGENT	0.040
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.132
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.093
		29	PROCESSING ADDITIVES	0.321
		30	HOMOGENIZING AGENT	0.197
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.024
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)

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11. New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide. (Total Quantity to be exported 154,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	4.344
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	29.423
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	4.367
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	1.808
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	7.686
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.274
		9	NYLON TYRE CORD FABRIC (DIPPED)	5.970
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.620
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.513
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.923
		16	RUBBER CHEMICAL :ACCELERATOR	0.460
		17	RUBBER CHEMICAL :RETARDERS	0.087
		18	ZINC OXIDE	2.174
		19	STEARIC ACID	1.205
		20	MICROCRYSTALLINE PETROLEUM WAX	0.801
		21	PRECIPITATED SILICA	0.474
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.783
		24	PHENOLIC TACKIFIER RESIN	0.194
		25	INSOLUBLE SULPHUR	0.097
		29	PROCESSING ADDITIVES	0.702
		30	HOMOGENIZING AGENT	0.001
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160

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		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
12. New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 3,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.417
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.812
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.124
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	6.007
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	4.460
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	48.839
		9	NYLON TYRE CORD FABRIC (DIPPED)	3.126
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.087
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	6.097
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.447
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.418
		15	RUBBER CHEMICAL :ANTIOXIDANTS	1.229
		16	RUBBER CHEMICAL :ACCELERATOR	0.592
		17	RUBBER CHEMICAL :RETARDERS	0.108
		18	ZINC OXIDE	1.910
		19	STEARIC ACID	0.844
		20	MICROCRYSTALLINE PETROLEUM WAX	0.761
		21	PRECIPITATED SILICA	0.852
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER	3.881

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			PROCESS OIL.	
		24	PHENOLIC TACKIFIER RESIN	0.532
		25	INSOLUBLE SULPHUR	0.475
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.108
		28	AGEING RESISTANCE CHEMICAL (HTS)	0.098
		29	PROCESSING ADDITIVES	0.523
		30	HOMOGENIZING AGENT	0.433
		31	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.026
		32	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
		33	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
		34	BLADDERS	0.020
		35	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200
Export Item	QTY	Sr. No.	Import Items	QTY (Kg)
13. Solid Rubber Tyres for Motor Vehicles. (Total Quantity to be exported 138,000.00 kgs)	100 kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	50.235
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.016
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.243
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.707
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	57.667
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	1.264
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.528
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.890
		16	RUBBER CHEMICAL :ACCELERATOR	0.879
		17	RUBBER CHEMICAL :RETARDERS	0.170
		18	ZINC OXIDE	2.806
		19	STEARIC ACID	1.091

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20	MICROCRYSTALLINE PETROLEUM WAX	0.026
21	PRECIPITATED SILICA	0.954
22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.510
23	PETROLEUM TACKIFIER RESIN	0.034
24	PHENOLIC TACKIFIER RESIN	0.350
25	INSOLUBLE SULPHUR	0.488
30	HOMOGENIZING AGENT	0.025

#Bladders are in nos.

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

Case No.:2/3/87-ALC1/2020	Party Name:SUNDARAM INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
58 HQ File :01/87/050/00712/AM21/	RLA File :04/24/040/00200/AM20/	Lic.No/Date:0410166742 12.05.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy . Committee decided to send the hard copy to DPIIT and deferred the case.			

Case No.:6/3/87-ALC1/2020	Party Name:BHARTI RUBBER OVERSEAS	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
59 HQ File :01/87/050/00716/AM21/	RLA File :05/23/040/00021/AM21/	Lic.No/Date:0510414169 13.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:7/3/87-ALC1/2020	Party Name:MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
60 HQ File :01/87/050/00717/AM21/	RLA File :05/24/040/00777/AM20/	Lic.No/Date:0510414172 15.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

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61	Case No.:8/3/87-ALC1/2020	Party Name:MARUTI TECHNO RUBBER PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00718/AM21/	RLA File :05/24/040/00778/AM20/	Lic.No/Date:0510414173 15.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

62	Case No.:9/3/87-ALC1/2020	Party Name:RAJESH EXPLOSIVES PVT. LTD.	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00719/AM21/	RLA File :05/24/040/00037/AM21/	Lic.No/Date:0510414188 15.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

63	Case No.:10/3/87- ALC1/2020	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00720/AM21/	RLA File :03/94/040/00064/AM21/	Lic.No/Date:0310836226 15.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

64	Case No.:11/3/87-ALC1/2020	Party Name:PARIKH PACKAGING PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00721/AM21/	RLA File :08/24/040/00029/AM21/	Lic.No/Date:0810147787 19.05.2020	
Decision: The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-				
a) Detail Polymer base of import i.e. Reprocessed Plaastic Granules (RP Granules) with catalogue.				
b) Justification for 10% wastage in each and every item of import.				

65	Case No.:12/3/87-ALC1/2020	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00722/AM21/	RLA File :08/24/040/00030/AM21/	Lic.No/Date:0810147793 19.05.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy . Committee decided to send the hard copy to DPIIT and deferred the case.				

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66	Case No.:17/3/87-ALC1/2020	Party Name:CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00727/AM21/	RLA File :02/24/040/00011/AM21/	Lic.No/Date:0210209877 19.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

Case No.:13/3/87-ALC1/2020	Party Name:VARUN BEVERAGES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Approved
HQ File :01/87/050/00723/AM21/	RLA File :05/24/040/00057/AM21/	Lic.No/Date:0510414211 20.05.2020	

Decision : Based on the examination of the case of firm by Technical Expert (Consultant {SK}) in File No. 01/87/50/723/AM21, the Committee decided to ratify the license as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
POLYETHYLENE STRETCH FILM SINGLE LAYER FLEXIBLE PACKAGING MATERIAL	100MT	LLDPE GRANULES LINEAR LOW DENSITY POLYETHYLENE	59MT
		HDPE GRANULES POLYETHYLENE HAVING A SPECIFIC GRAVITY OF 0.94 OR MORE	6MT
		LDPE GRANULES POLYETHYLENE HAVING A SPECIFIC GRAVITY LESS THAN 0.94	12MT
		LLDPE GRANULES POLYETHYLENE HAVING A SPECIFIC GRAVITY LESS THAN 0.94	24MT

RA may take consequential action as per Policy / Procedures.

68	Case No.:14/3/87-ALC1/2020	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00724/AM21/	RLA File :05/24/040/00059/AM21/	Lic.No/Date:0510414213 20.05.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				

69	Case No.:15/3/87-ALC1/2020	Party Name:HINDUSTAN ADHESIVES LTD	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
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HQ File :01/87/050/00725/AM21/	RLA File :05/23/040/00023/AM21/	Lic.No/Date:0510414215 20.05.2020	
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Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:-

1. Manufacturing process indicating stage wise wastage of raw materials both imported and indigenous items.
2. Complete calculation for requirement of raw materials for the manufacture of export products giving justification for 15.6% wastage.
3. Production of export item vis a vis consumption of raw materials duly certified by Chartered Accountant.

Case No.:16/3/87- ALC1/2020	Party Name:JAYSHRI PROPACK PVT. LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00726/AM21/	RLA File :08/24/040/00035/AM21/	Lic.No/Date:0810147809 21.05.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy . Committee decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.			

Case No.:18/3/87-ALC1/2020	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Approved
HQ File :01/87/050/00728/AM21/	RLA File :09/24/040/00108/AM21/	Lic.No/Date:0910068787 22.05.2020	

Decision : Based on the technical comments of DPIIT furnished in File No. 01/87/50/728/AM21, the Committee decided to ratify following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Self Adhesive Polyethylene Film (165 GSM+/- 10%)	1Sqmt	Polyethylene FILM – 83 microns +/- 10% - various widths various colours/transparent	1.04 Sqmt
		Release Base Paper – Glassine – 60 GSM +/- 10% various colours – various widths	1.04 Sqmt
		Adhesive (55% solid +/- 10%) (Water Based)	0.042 kg.
		Silicon	Not allowed as no past consumption data is given and it is also not mentioned in SION

RA may take consequential action as per Policy / Procedures.

Case No.:21/3/87- ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
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	HQ File :01/87/050/00731/AM21/	RLA File :03/94/040/00084/AM21/	Lic.No/Date:0310836329 22.05.2020	
	Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy . Committee decided to send the hard copy to DPIIT and deferred the case.			
73	Case No.:19/3/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00729/AM21/	RLA File :03/95/040/00098/AM21/	Lic.No/Date:0310836348 26.05.2020	
	Decision : The committee considered the case as per agenda and decided to defer the case.			
74	Case No.:20/3/87-ALC1/2020	Party Name:EXPANDED POLYMER SYSTEMS PRIVATE LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00730/AM21/	RLA File :03/94/040/00099/AM21/	Lic.No/Date:0310836352 26.05.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
75	Case No.:23/3/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00733/AM21/	RLA File :03/94/040/00080/AM21/	Lic.No/Date:0310836420 29.05.2020	
	Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy. Committee decided to send the hard copy to DPIIT and deferred the case.			
76	Case No.:24/3/87-ALC1/2020	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00734/AM21/	RLA File :03/94/040/00101/AM21/	Lic.No/Date:0310836444 01.06.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
77	Case No.:25/3/87-ALC1/2020	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:6/87-ALC1/2020 16.09.2020	Approved
	HQ File :01/87/050/00735/AM21/	RLA File :08/24/040/00056/AM21/	Lic.No/Date:0810147880 04.06.2020	

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Decision : Based on the technical comments of DPIIT furnished in File No. 01/87/50/735/AM21, the Committee decided to ratify following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Compounded Polyester Chips (Containing 95% Polyester Chips)	15000Kg	Polyester Chips	14535Kg

RA may take consequential action as per Policy / Procedures.

Case No.:26/3/87- ALC1/2020	Party Name:LOXIM INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Approved
HQ File :01/87/050/00736/AM21/	RLA File :08/24/040/00057/AM21/	Lic.No/Date:0810147881 04.06.2020	Defer Date:16.09.2020

78 Decision : Based on the technical comments of DPIIT furnished in File No. 01/87/50/736/AM21, the Committee decided to ratify following norms:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Glass Reinforced Polyester Chips Compound (Containing 65% Polyester Chips)	15000Kg	Polyester Chips	9945Kg

RA may take consequential action as per Policy / Procedures.

Case No.:27/3/87-ALC1/2020	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00737/AM21/	RLA File :03/95/040/00810/AM20/	Lic.No/Date:0310836506 04.06.2020	
Decision : The committee considered the case as per agenda and decided to defer the case.			

Case No.:1/6/87-ALC1/2020	Party Name:HALDIA PETROCHEMICALS LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00812/AM21/	RLA File :02/24/040/00062/AM21/	Lic.No/Date:0210210055 24.08.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

Case No.:2/6/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
HQ File :01/87/050/00813/AM21/	RLA File :03/94/040/00349/AM21/	Lic.No/Date:0310837844 25.08.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

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82	Case No.:3/6/87-ALC1/2020	Party Name:KUMAR ARCH TECH PVT. LTD.,	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00814/AM21/	RLA File :13/24/040/00036/AM21/	Lic.No/Date:1310049666 25.08.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				
83	Case No.:4/6/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00815/AM21/	RLA File :03/94/040/00352/AM21/	Lic.No/Date:0310837917 27.08.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				
84	Case No.:5/6/87-ALC1/2020	Party Name:BLS POLYMERS LTD.	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00816/AM21/	RLA File :05/23/040/00093/AM21/	Lic.No/Date:0510415038 28.08.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				
85	Case No.:6/6/87-ALC1/2020	Party Name:BLS POLYMERS LTD.	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00817/AM21/	RLA File :05/23/040/00392/AM20/	Lic.No/Date:0510415044 28.08.2020	
Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.				
86	Case No.:11/6/87-ALC1/2020	Party Name:PARIKH FLEXIBLES PRIVATE LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
	HQ File :01/87/050/00822/AM21/	RLA File :08/24/040/00150/AM21/	Lic.No/Date:0810148446 31.08.2020	
Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy . Committee decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.				
87	Case No.:12/6/87-ALC1/2020	Party Name:H AND H POLYMERS	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred

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	HQ File :01/87/050/00823/AM21/	RLA File :08/24/040/00138/AM21/	Lic.No/Date:0810148444 31.08.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:13/6/87-ALC1/2020	Party Name:PRASPACK POLYMERS	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
88	HQ File :01/87/050/00824/AM21/	RLA File :08/24/040/00147/AM21/	Lic.No/Date:0810148452 31.08.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:14/6/87-ALC1/2020	Party Name:KLJ POLYMERS AND CHEMICALS LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
89	HQ File :01/87/050/00825/AM21/	RLA File :05/23/040/00156/AM21/	Lic.No/Date:0510415080 01.09.2020	
	Decision : The committee considered the case as per agenda and noted that the firm has furnished hard copy. Committee decided to send the hard copy to Technical Expert (Consultant) for examination and deferred the case.			
	Case No.:15/6/87-ALC1/2020	Party Name:KANODIA TECHNOPLAST LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
90	HQ File :01/87/050/00826/AM21/	RLA File :05/23/040/00159/AM21/	Lic.No/Date:0510415081 01.09.2020	
	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) As per process flowchart P.P. Homopolymer and Additives are also added. b) Quantity of Homopolymer and Additives added in the process should be provided.			
	Case No.:16/6/87-ALC1/2020	Party Name:KANODIA TECHNOPLAST LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
91	HQ File :01/87/050/00827/AM21/	RLA File :05/23/040/00160/AM21/	Lic.No/Date:0510415082 01.09.2020	
	Decision : The committee considered the case as per agenda and decided to issue deficiency letter to the authorization holder for submission of the following information and deferred the case:- a) As per process flowchart P.P. Homopolymer and Additives are also added. b) Quantity of Homopolymer and Additives added in the process should be provided.			
92	Case No.:17/6/87-ALC1/2020	Party Name:SAGAR POLYTECHNIK LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred

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	HQ File :01/87/050/00828/AM21/	RLA File :24/24/040/00034/AM21/	Lic.No/Date:2410043221 01.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:18/6/87-ALC1/2020	Party Name:SAGAR POLYTECHNIK LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
93	HQ File :01/87/050/00829/AM21/	RLA File :24/24/040/00026/AM21/	Lic.No/Date:2410043222 01.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:19/6/87-ALC1/2020	Party Name:TECHFAB (INDIA) INDUSTRIES LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
94	HQ File :01/87/050/00830/AM21/	RLA File :03/95/040/00260/AM21/	Lic.No/Date:0310838022 01.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:20/6/87-ALC1/2020	Party Name:BALKRISHNA INDUSTRIES LIMITED	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
95	HQ File :01/87/050/00831/AM21/	RLA File :03/94/040/00322/AM21/	Lic.No/Date:0310838057 02.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			
	Case No.:21/6/87-ALC1/2020	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:6/87- ALC1/2020 16.09.2020	Status: Deferred
96	HQ File :01/87/050/00832/AM21/	RLA File :03/95/040/00336/AM21/	Lic.No/Date:0310838064 02.09.2020	
	Decision : The committee considered the case as per agenda and noted that the Hard Copy of the application has not been received. Therefore, committee decided to obtain the same from firm as per Para 6 of Policy Circular No.23/2015-20 dated 15.05.2019.			

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